

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 7**  
**(IB)-221(PB)/2021**

**IN THE MATTER OF:**

Bank of India

.... Petitioner

v.

Shri Jai Singh goel

.... Respondent

**Order U/s. 95 of IBC**

**Order delivered on 22.04.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**

**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**

**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the RP : Adv. Abhishek Anand, Adv. Karan Kohli, Adv.  
Palak Kalra,

For the Respondent/PG :

**ORDER**

**IA-4994/2021, IA-4955/2021, IA-469/2024**

At request and by consent, list the matter on **14.05.2024**.

**-Sd/-**

**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

**-Sd/-**

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**

22.04.2024  
Lalit